

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **02.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/79/CHE/2024
NAME OF THE PETITIONER(S) : Guddati Venkata Ramanarao
NAME OF THE RESPONDENT(S) :
UNDER SECTION : Sec 94(1) of IBC, 2016

ORDER

Present: Shri. Sankar Varadharajan, Ld. Counsel for the Petitioner/Personal Guarantor.

Shri. Sathishkumar, Ld. Counsel for the IRP.

Ld. Counsel for the IRP submits that despite requests and reminders, the Petitioner has not supplied the requisite documents to the IRP. Even the fee is not paid.

Two days time is given to the Petitioner to submit compliance including payment of fees.

List the petition for hearing on **05.07.2024**.

Sd/-
VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-
SANJIV JAIN
MEMBER (JUDICIAL)

vs